## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENRGY

## RAJYA SABHA UNSTARRED QUESTION NO. 3668

TO BE ANSWERED ON 27.03.2018

## SHELVING OF SOLAR POWER PLANT AT MAHBUBNAGAR, TELANGANA

3668. SHRI DEVENDER GOUD T

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether 1000 MW solar power plant was proposed to be set up in Mahbubnagar in Telangana;
- (b) whether it is a fact that the State Government has decided to shelve the project; and
- (c) if so, the reasons therefor?

## ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R. K. SINGH)

(a) to (c) Yes, Sir. The State Government of Telangana has reported that it has not yet taken a final decision on the issue due to constraints in acquiring the land from farmers, as majority of lands were assigned to Schedule Caste beneficiaries.

On request of Telangana Government, MNRE had cancelled a 1000 MW solar park sanctioned earlier.

The state Government has reported that instead of setting up of 1000 MW solar power plant in Mahabubnagar, Telangana, they have planned to take up 5000 MW by 2022 and taken up decentralised solar power projects to overcome the need for land acquisition from farmers in large scale and also to overcome legal problems arising while acquiring the land. The Government of Telangana has planned to set up decentralised solar power projects at consumer load points at sub-station level and have already completed an installed capacity of 3282 .67 MW as on 23.2.2018.

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